

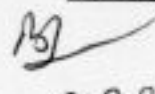
Allahabad Bench

CP No.(IB) 285/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2020

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babhe Jaw	Advocate	Applicant	
<u>2.</u>	Satya Bakal Singh	Advocate	Respondent	S.P. Singh

Parties are represented by their respective counsels.

Learned counsel appearing for the respondent shall file brief synopsis of argument.

As prayed, put up on 05.03.2020.

Dated: 19.02.2020

S D

(Justice Rajesh Dayal Khare)
MEMBER (J)